

INCOME TAX APPELLATE TRIBUNAL, VARANASI

REVISED CAUSE LIST OF SMC BENCH FOR 12-MAY-2026 (TUESDAY)

**BEFORE HON'BLE SUDHANSHU SRIVASTAVA, JUDICIAL MEMBER
IN COURT ROOM 1**

**HYBRID/VIRTUAL HEARING FROM ITAT, LUCKNOW CISCO WEBEX ID 26400694010 & PW
123456**

Revised

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 126/VNS/2024	2017-2018	[A] LAL JEE RAM	
2	ITA 130/VNS/2024	2017-2018	[A] HIRA LAL	
3	ITA 133/VNS/2024	2017-2018	[A] ASHOK KUMAR SRIVASTAVA	
4	ITA 134/VNS/2024	2014-2015	[A] SUMAN SHUKLA	
5	ITA 138/VNS/2024	2012-2013	[A] ANIL SONKAR	
6	ITA 142/VNS/2024	2017-2018	[A] ASHUTOSH PRASAD SINGH	
7	ITA 143/VNS/2024	2020-2021	[A] RENUKESHWAR INVESTMENT & FINANCE LTD.	
8	ITA 128/VNS/2025	2012-2013	[A] SMT. REETA DUBEY	
9	ITA 100/VNS/2024	2018-2019	[A] KAMALENDRA BAHADUR MISHRA	
10	ITA 104/VNS/2024	2014-2015	[A] ZEESHAN SAQUIB	
11	ITA 105/VNS/2024	2014-2015	[A] ZEESHAN SAQUIB	
12	ITA 46/VNS/2024	2017-2018	[A] SHWETA HARISHNKAR PRASAD KANAUJIYA	
13	ITA 64/VNS/2023	2011-12	[A] ARUNESH NARAIN CHAUBEY	
14	ITA 65/VNS/2023	2013-14	[A] ARUNESH NARAIN CHAUBEY	
15	ITA 72/VNS/2023	2013-2014	[A] RAMNIVAS VERMA	
16	ITA 98/VNS/2024	2017-2018	[A] IMTIYAZ AHMAD	
17	ITA 99/VNS/2024	2017-2018	[A] KAMALENDRA BAHADUR MISHRA	

[Signature]
**Assistant Registrar
12-May-2026**